GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 1359

TO BE ANSWERED ON DECEMBER 19, 2022

HOUSING FOR THE LOWER INCOME MIGRANTS

NO. 1359. SHRI M. MOHAMED ABDULLA:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) details of the Lower Income Migrants (LIMs) living in informal settlement in the country, State-wise;
- (b) whether Government is planning for the new housing policies for lower income migrants workers in the country;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI KAUSHAL KISHORE)

(a) to (d): 'Land' and 'Colonisation' are State subjects. Schemes related to provide housing in their respective areas are implemented by States/Union Territories (UTs). Thus, all data pertaining to people living in informal settlements including lower income migrants are maintained by respective State/UT Governments. However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs through Pradhan Mantri Awas Yojana-Urban (PMAY-U)to provide pucca house with basic amenities to all eligible urban households across the country with the vision of Housing for All. Under PMAY-U, as on 12th December 2022, a total of 1.20 crore houses have been sanctioned of which, 1.06 crore are grounded and 65.5 lakh are completed. The Mission has been extended till 31st December 2024 for completion of already sanctioned houses and the Ministry is well poised to achieve this target within stipulated timeframe. State/UT wise details of houses sanctioned, grounded and completed under PMAY-U are at Annexure.

Further, MoHUA is implementing Affordable Rental Housing Complexes (ARHCs) as a sub-scheme of PMAY-U since 2020. The Scheme is being implemented through following two Models:

Model-1: Utilising existing Government funded vacant houses in cities by converting them into ARHCs under Public Private Partnership mode or by public agencies,

Model-2: Incentivising Private/Public Entities to Construct, Operate and Maintain ARHCs on their own available vacant land.

Beneficiaries under the Scheme are from Economically Weaker Section (EWS)/Low Income Group (LIG) who are urban migrants/poor. They include labour, urban poor (street vendors, rickshaw pullers, other service providers etc.), industrial workers, and migrants working with market/trade associations, educational/health institutions, hospitality sector, long term tourists/visitors, students or any other persons of such category.

State/UT wise details of houses sanctioned, grounded for construction and constructed under PMAY-U

[as on 12th Dec, 2022]

| Sr. No. | Name of the State/ UT | Houses Sanctioned (Nos) | Houses Grounded (Nos) | Houses Completed/ Delivered (Nos) |
|-----------------------------|--------------------------|-------------------------|--------------------------|-----------------------------------|
| 1 | Andhra Pradesh | 20,74,770 | 19,19,301 | 6,56,529 |
| 2 | Bihar | 3,27,321 | 3,09,603 | 99,523 |
| 3 | Chhattisgarh | 3,06,043 | 2,58,096 | 1,56,730 |
| 4 | Goa | 3,150 | 2,995 | 2,892 |
| 5 | Gujarat | 10,60,383 | 9,21,328 | 7,29,948 |
| 6 | Haryana | 1,66,762 | 91,482 | 56,096 |
| 7 | Himachal Pradesh | 13,249 | 12,839 | 8,592 |
| 8 | Jharkhand | 2,34,369 | 2,14,343 | 1,16,620 |
| 9 | Karnataka | 7,06,352 | 5,98,798 | 2,83,150 |
| 10 | Kerala | 1,66,661 | 1,32,925 | 1,05,558 |
| 11 | Madhya Pradesh | 9,60,261 | 8,98,327 | 5,64,274 |
| 12 | Maharashtra | 15,11,619 | 10,02,773 | 6,76,198 |
| 13 | Odisha | 2,13,846 | 1,67,857 | 1,16,251 |
| 14 | Punjab | 1,32,916 | 1,05,463 | 59,367 |
| 15 | Rajasthan | 2,76,766 | 1,89,143 | 1,42,219 |
| 16 | Tamil Nadu | 6,88,862 | 6,30,792 | 4,84,709 |
| 17 | Telangana | 2,49,467 | 2,39,424 | 2,12,860 |
| 18 | Uttar Pradesh | 16,89,827 | 15,25,980 | 11,89,146 |
| 19 | Uttarakhand | 62,763 | 43,541 | 25,833 |
| 20 | West Bengal | 6,91,150 | 5,20,994 | 3,01,933 |
| 1144-1174-1174 | o- total (States) :- | 1,15,36,537 | 97,86,004 | 59,88,428 |
| 21 | Arunachal Pradesh | 9,002 | 8,539 | 3,956 |
| 22 | Assam | 1,61,478 | 1,56,037 | 65,227 |
| 23 | Manipur | 56,037 | 47,174 | 9,342 |
| 24 | Meghalaya | 4,759 | 3,778 | 1,099 |
| 25 | Mizoram | 40,756 | 38,437 | 6,020 |
| 26 | Nagaland | 32,335 | 32,100 | 10,969 |
| 27 | Sikkim | 704 | 579 | 195 |
| 28 | Tripura | 94,162 | 81,605 | 62,632 |
| Sub- total (N.E. States) :- | | 3,99,233 | 3,68,249 | 1,59,440 |
| 29 | A&N Island (UT) | 378 | 378 | 47 |
| 30 | Chandigarh (UT) | 1,271 | 1,197 | 1,136 |
| 31 | UT of DNH & DD | 10,481 | 9,565 | 7,783 |
| 32 | Delhi (UT) | 30,195 | 28,710 | 27,525 |
| 33 | J&K (UT) | 49,146 | 47,293 | 16,336 |
| 34 | Ladakh (UT) | 1,366 | 1,074 | 647 |
| 35 | Lakshadweep (UT) | - 1,500 | 1,571 | - |
| 36 | Puducherry (UT) | 16,394 | 16,033 | 7,475 |
| Sub- total (UT) :- | | 1,09,231 | 1,04,250 | 60,949 |
| Grand Total* :- | | 120.45 Lakh** | 106.60 Lakh* | 65.50 Lakh* |

^{*} Includes completed (3.41 lakh)/ grounded (4.01 lakh) houses of JnNURM during mission period.

^{**} Out of 122.69 lakh houses sanctioned as on 31.3.2022, 2.24 lakh non-starter houses have been curtailed by some States against which States to put up new proposals under BLC